

CENTRAL ADMINISTRATIVE TRIBUNAL

CALCUTTA BENCH

M.A. 43 of 98

(O.A. 1191 of 97)

Present : Hon'ble Mr. D. Purkayastha, Judicial Member.

Hon'ble Mr. B.P. Singh, Administrative Member.

Rameswar Banerjee & Ors.

-v e r s u s-

Union of India and Ors. (S.E. Rly.)

For the applicant : Mr. T.K. Biswas, counsel.

For the respondents : None.

Heard on 24.6.99

Order on 24.6.99

O R D E R

D. Purkayastha, JM

When the matter is called on today, Mr. Biswas, Id. counsel appearing for the applicant prays for fixing the date of hearing in this case. Therefore, the case is fixed for hearing on 10.8.99. M.A. is disposed of accordingly.

Jayam

Member (A)



Member (J)